

STATEMENT

State-wise number and cost of Model Workshops for Small Scale Industries for which financial assistance has been sanctioned during 1957-58.

State	No. of Workshops	Total Cost
		Rs.
Madras	3	5,78,000
Mysore	7	4,40,507
Kerala	1	53,681
Bihar	6	2,50,270
West Bengal	2	1,18,664
Andhra Pradesh	7	3,35,066
Orissa	3	32,040
Tripura	2	1,99,000
Jammu and Kashmir	2	23,442
Rajasthan	3	1,34,248
Uttar Pradesh	7	2,00,167
Madhya Pradesh	9	3,59,366
TOTAL	52	27,24,451

ESTABLISHMENT OF TRAINING-cum-PRODUCTIVITY CENTRES

*328. MOULANA M. FARUQI: Will the Minister of COMMERCE & INDUSTRY be pleased to state:

(a) whether Government have recently approved any schemes for the establishment of training-cum-productivity centres for small scale industries in the various States;

(b) if so, how many such centres will be opened in each State under these schemes; and

(c) how much financial aid has been sanctioned for each State in this connection?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix XIX. Annexure No. 43.]

AFRO-ASIAN CONFERENCE TO BE HELD AT CAIRO

*332. SHRI H. V. TRIPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a conference of Afro-Asian countries is proposed to be held at Cairo by the end of December 1957; and

(b) if so, whether India will be represented at that conference?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) and (b). The Government of India have no official information of any such conference. But reports have appeared that a non-official Conference of Asian and African peoples is proposed to be held in Cairo during December 1957. As the Conference is not an official conference, the question of the Government of India's representation does not arise.

TRAINING CENTRE FOR SADHU COMMUNITY AT RISHIKESH

*339. MOULANA M. FARUQI: Will the Minister of PLANNING be pleased to state:

(a) whether Government have sanctioned any grant-in-aid for the establishment of the proposed training centre at Rishikesh for the purpose of drawing the Sadhu Community in constructive work connected with the Second Five Year Plan; and

(b) if so, to what extent?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISRA): (a) No, Sir.

(b) Does not arise.

IMPLEMENTATION OF LABOUR AWARDS

*341. SHRI H. V. TRIPATHI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government have set up any machinery to investigate the

question of the implementation of labour awards; and

(b) the number of cases in which such labour awards were not implemented since January 1957 and what action Government have taken in the matter?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) Steps are being taken to set up a tripartite machinery to investigate into the question of non-implementation of awards.

(b) Information regarding awards not implemented since January 1957 is not available. When complaints of non-implementation are received suitable action is taken by the appropriate Government under the Industrial Disputes Act.

कनाडा जाने वाले भारतीय आप्रवासी

८०. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे :

(क) परिवर्तित भारत-कनाडा आप्रवासन करार के अर्धीन अब तक कितने भारतीय कनाडा में प्रवेश कर सके हैं और क्या यह करार पूरी तरह कार्यान्वित किया जा रहा है; और

(ख) ऐसे कितने प्रार्थनापत्र अब तक विचाराधीन पड़े हैं ?

INDIAN IMMIGRANTS TO CANADA

80. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) the number of Indians who have so far been able to enter Canada under the Modified Indo-Canadian Immigration Agreement and whether this Agreement is being implemented fully; and

(b) the number of such applications which are still under consideration?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) भारत सरकार को पता चला है कि १ जनवरी १९५७ से अब तक कनाडा सरकार ने ३०० भारतीय राष्ट्रियों को आप्रवास (इमिग्रेंट) वीजा जारी किये हैं या हमेशा रहने के लिये कनाडा में प्रवेश करने की अस्थायी स्वीकृति दी है। इस तरह संशोधित करार में इस साल के लिये कोटा-व्यवस्था का पूरी तरह से उपयोग किया गया है। यह मालूम नहीं है कि दरअसल इनमें से कितने लोगों ने कनाडा में प्रवेश किया। इसके अलावा, कनाडा सरकार ने भारत के उन नागरिकों की अर्जियां स्वीकार कर ली हैं जो कनाडा के नागरिकों के नजदीकी रिश्तेदार हैं।

(ख) कोई सूचना मुलभ नहीं है।

[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) The Government of India understand that immigrant visas have been issued or provisional approval for admission to Canada for permanent residence has been given by the Government of Canada to 300 Indian nationals since 1st January 1957. The quota provision of the modified Agreement has thus been fully utilized for this year. It is not known how many of these have actually entered Canada. In addition, the Canadian Government have approved applications of citizens of India who are close relatives of citizens of Canada.

(b) No information is available.]

भारत और श्रीलंका के बीच व्यापार समझौता

८१. श्री नवाब सिंह चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की